

(37)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-11-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PRIVATE LIMITED & 3 OTHERS  
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

	H. Karthi R Seshadri Skandha Aditya P.R	Counsel for Applicant Respondents	PRSL up
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CIBI VISHNU

Counsel for <sup>Respondent</sup> Applicant

**ORDER**

At request of both the parties, post the matter on 24.01.2020.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)